Schemes under the Additional Employment Programme in West Bengal

*691. SHRI SHOWALESS K. SHILLA:
DR. R. K. CHAKRABARTI:

Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the schemes under the Additional Employment programme have suffered a set back in West Bengal; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) A statement is laid on the Table of the House.

Statement

Various continuing schemes, such as Programme for Educated Unemployed, the Crash Scheme for Rural Employment, the Special Employment Programme for States and Union Territories and the Drought Prone Area Programme are being implemented satisfactorily in West Bengal. With regard to the Half a-Million Jobs Programme, which was initiated during the current financial year, the progress was somewhat slow in the beginning owing to preparatory work required to be done in the State. However, this programme is also now picking up.

The correct picture with regard to progress made under different schemes will emerge only after the close of the current financial year.

दिल्ली में एक व्यापारी की हत्या

*692. **श्री राम सहाय :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 30 अक्तूबर, 1973 के 'नवभारत टाइम्स' में 'क्या व्यापारी की हत्या हुई? शव का एक मास से पता नहीं' शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है और अपराधियों का पता लगाने के लिए क्या कार्यवाही की गई है ?

†[**Murder of a businessman in Delhi**

*692. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the 'Nav Bharat Times' of the 30th October, 1973 under the caption "Kya Vyapari Ki Hatya Hui? Shav Ka ek mas se pata nahin (Delhi businessman murdered? No trace of the body even after one month)"; and

(b) if so, the details in this regard and action taken to trace the culprits.]

गृह मंत्री (श्री उमाशंकर दीक्षित) : (क) जी हां, श्रीमान् ।

(ख) एक विवरण सदन के पटल पर रखा जाता है ।

विवरण

दिल्ली में एक व्यापारी की हत्या

दिल्ली प्रशासन ने सूचित किया है कि 23 और 24 सितम्बर 1973 के बीच की रात्रि को एक कार डी० एल० आई० 9914 जिसे श्री तरसेम प्रकाश सौंधी चला रहे थे पुलिस थाना मोती नगर के अधिकार-क्षेत्र में गंदे नाले के पास रोहतक रोड़ पर एक साइकल सवार से टकरा गई। नियंत्रण कक्ष से एक पुलिस गाड़ी घटनास्थल पर पहुंची और उसने घायल साइकल सवार को अस्पताल पहुंचा दिया और कार चालक के साथ एक कांस्टेबल को घटनास्थल पर छोड़ दिया। घटनास्थल पर, भीड़ जमा हो गई जिसने कांस्टेबल व कार चालक को पीटा। यह कहा